

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-28/2003(Pt.)/13556/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjay Hazarika,  
District and Sessions Judge,  
Hailakandi.

Dated Guwahati the 21<sup>st</sup> December, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. JHD-I/2022/10/5561, dtd. 19.12.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for 3 days from 21.12.2022 to 23.12.2022 and permission to avail winter vacation from 24.12.2022 to 31.12.2022 with headquarter leave permission, from the morning of 21.12.2022 till the evening of 01.01.2023,** has been granted. The Addl. District & Sessions Judge, Hailakandi shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-28/2003(Pt.)/13557-13558/A, dated** , 21-12-2022

Copy to :

1. The Principal Accountant General (A&E), Beltola, Guwahati.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rda